

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY SEVENTH SESSION)

No. 5618]

WEDNESDAY, JULY 20, 2022

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held
on the 20th July, 2022**

11-00 a.m.

1. Oath or Affirmation

Shrimati Pilavullakandy Thekkeyaparambil Usha (Nominated) made and subscribed oath and took her seat in the House.

11-02 a.m.

2. Papers Laid on the Table

The following papers were laid on the Table:—

1. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (2) of Section 38 of the Central Excise Act, 1944, together with Explanatory Memoranda:—

- (1) Notification No. 17/2022-Central Excise dated 19.07.2022 to amend No. 04/2022-Central Excise, dated the 30th June, 2022, to reduce the Special Additional Excise Duty on exports of Petrol and Diesel.
- (2) Notification No. 18/2022-Central Excise dated 19.07.2022 to reduce the Special Additional Excise Duty on production of Petroleum Crude and export of Aviation Turbine Fuel.
- (3) Notification No. 19/2022-Central Excise dated 19.07.2022 to exempt the excisable goods, namely Petrol, Diesel and Aviation Turbine Fuel from Special Additional Excise Duty and Road and Infrastructure Cess when exported from units located in the Special Economic Zones (SEZ).

- (4) Notification No. 20/2022-Central Excise dated 19.07.2022 to amend No. 10/2022-Central Excise, dated the 30th June, 2022, to reduce the Road and Infrastructure Cess on export of Petrol.

2. A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. S.O. 1883 (E), dated the 20th April, 2022, appointing Chief Immigration Officer, Bureau of Immigration, New Jalpaiguri Railway Check Post as the "Civil Authority" for the purpose of said Order for the Immigration Check Post located at New Jalpaiguri, Jalpaiguri District of West Bengal State with effect from 20th April, 2022, under sub-section (2) of Section 3A of the Foreigners Act, 1946.

3. A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. S.O. 1884 (E), dated the 20th April, 2022, designating New Jalpaiguri Railway Check Post in the district of Jalpaiguri of West Bengal State as an authorized Immigration Check Post for entry into/exit from India with valid travel documents for all classes of passengers, under sub-section (5) of Section 3 of the Passport (Entry into India) Act, 1920.

4. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993:—

- (a) Annual Report of the National Human Rights Commission (NHRC), New Delhi, for the year 2019-20.
- (b) Memorandum of Action Taken on the recommendations contained in the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

5. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Swyamkrushi, Secunderabad, Telangana for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the Institution for the Blind, Delhi for the year 2011-12, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institution.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii)
- (a) Annual Report and Accounts of the Velugu, Madanpalle, Andhra Pradesh, for the year 2013-14 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv)
- (a) Annual Report and Accounts of the Association for Social Reconstructive Activities (ASRA), Cuttack, Odisha, for the year 2011-12 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v)
- (a) Annual Report and Accounts of the Association for Social Reconstructive Activities (ASRA), Cuttack, Odisha, for the year 2014-15 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vi)
- (a) Annual Report and Accounts of the Vimala Mahila Samajam, Muvattupuzha, Kerala, for the year 2014-15 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Society.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vii)
- (a) Annual Report and Accounts of the Sisu Sakha Sangha, Khordha, Odisha, for the year 2015-16 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (viii)
- (a) Annual Report and Accounts of the National Abilympic Association of India C/o Amar Jyoti Charitable Trust, Karkardooma, Vikas Marg, Delhi, for the year 2011-12 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ix)
- (a) Annual Report and Accounts of the National Abilympic Association of India C/o Amar Jyoti Charitable Trust, Karkardooma, Vikas Marg, Delhi, for the year 2013-14 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (x)
- (a) Annual Report and Accounts of the National Abilympic Association of India C/o Amar Jyoti Charitable Trust, Karkardooma, Vikas Marg, Delhi, for the year 2014-15 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xi)
- (a) Annual Report and Accounts of the Karimnagar District Freedom Fighter's Trust, Thimmapur, Telangana, for the year 2011-12 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Trust.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xii)
- (a) Annual Report and Accounts of the Victory India Charitable Tent of Rescue Yacht, Kuppam, Andhra Pradesh, for the year 2011-12 together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiii) (a) Annual Report and Accounts of the Bethany Society, East Garo Hills, Meghalaya, for the year 2012-13 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiv) (a) Annual Report and Accounts of the All Manipur Mentally Handicapped Persons' Welfare Organization, Mongshangei, Imphal, Manipur, for the year 2016-17 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xv) (a) Annual Report and Accounts of the Charitable Society for the Welfare of the Disabled, Ernakulam, Kerala, for the year 2011-12 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xvi) (a) Annual Report and Accounts of the National Association for the Blind, Mumbai, Maharashtra, for the year 2013-14 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xvii) (a) Annual Report and Accounts of the Shree Ramana Maharishi Academy for the Blind, Bangalore, Karnataka, for the year 2012-13 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Academy.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xviii)
- (a) Annual Report and Accounts of the Surguja Gyandoaya Association, Surajpur, Chhattisgarh, for the year 2014-15 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xix)
- (a) Annual Report and Accounts of the Handicapped Service Foundation, Khammam, Telangana, for the year 2014-15 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Foundation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xx)
- (a) Annual Report and Accounts of the Dhula Regional Physically Handicapped Development Association, Darrang, Assam, for the year 2014-15 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxi)
- (a) Annual Report and Accounts of the Type Writing Institution Rural Development Services (TWIRDS), Thoubal, Manipur, for the year 2013-14 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institution.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

11-03 a.m.

3. Reports of the Public Accounts Committee

Shri Bhubaneswar Kalita laid on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2022-23):-

- (i) Fifty-first Report on 'Assessment of Assesseees in Entertainment Sector (DT)'; and
- (ii) Fifty-second Report on 'Construction and utilization of Limited Height Subway (LHS)'.

11-04 a.m.

4. Panel of Vice-Chairmen

The Chairman made the following announcement:—

"Hon'ble Members as you are aware, on the opening day of this 257th Session *i.e.* 18th July, 2022, I had announced the reconstitution of the Panel of Vice-Chairmen with the following Members:-

1. Shri Bhubaneswar Kalita
2. Ms. Indu Bala Goswami
3. Dr. L. Hanumanthaiah
4. Shri Tiruchi Siva
5. Shri V. Vijayasai Reddy
6. Dr. Sasmit Patra

I have now decided to nominate two more Members namely, Shri Sukhendu Sekhar Ray and Shrimati Vandana Chavan to this Panel. These eight Members will be in the Panel for the current Session only."

*11-07 a.m.

The House adjourned and re-assembled at 2-00 p.m.

5. Starred Questions

Answers to Starred Question Nos. 31 to 45 were laid on the Table.

* From 11-05 a.m. to 11-07 a.m., some points were raised.

6. Unstarred Questions

Answers to Unstarred Question Nos. 321 to 480 were, laid on the Table.

2-00 p.m.

7. Government Bill — Under Consideration

The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022, as passed by Lok Sabha

Further consideration on the motion moved by Shri S. Jaishankar, Minister of External Affairs, on 19th of July, 2022, continued.

Shri P. Wilson had not commenced his speech while participating in the discussion.

The discussion was not concluded.

(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, shouted slogans and willfully obstructed the proceedings of the House, the Chair adjourned the House before lunch hour and after lunch hour for the day):—

1. Dr. Ameer Hajnik
2. Shri G.C. Chandrashekar
3. Shri Syed Nasir Hussain
4. Shri Rajmani Patel
5. Shri Kumar Ketkar
6. Shrimati Phulo Devi Netam
7. Shri Deepender Singh Hooda
8. Shri Shaktisinh Gohil
9. Shri Neeraj Dangi
10. Shrimati Rajani Ashokrao Patil
11. Shrimati Jebi Mather Hisham
12. Shrimati Ranjeet Ranjan
13. Shri Imran Pratapgarhi
14. Shri Randeep Singh Surjewala
15. Shri Pramod Tiwari
16. Shri Sanjay Singh

17. *Shri Sushil Kumar Gupta*
18. *Shri Sanjeev Arora*
19. *Shri Joginipally Santosh Kumar*
20. *Shri Ravichandra Vaddiraju*
21. *Shri Damodar Rao Divakonda*
22. *Shri John Brittas*
23. *Dr. V. Sivadasan*

Due to continuous disruptions in the proceedings of the House, 15 Matters to be Raised with Permission (Zero Hour Submissions) and 9 Special Mention permitted by the Chairman, as detailed below, on matters of public importance, could not be taken up.

Matters to be raised with Permission

1. Shri B. Lingaiah Yadav Need to provide relief and financial assistance to flood affected areas in Telangana.
2. Shri Neeraj Dangi Concern over Central Government's decision to cancel the mining lease of limestone instead of declaring it as a major mineral.
3. Shri Vaiko Need to address and resolve the issue of attacks by the Sri Lankan Navy on Indian fishermen of Tamil Nadu.
4. Shri V. Vijayasai Reddy Demand to provide sufficient rail rakes for transportation of coal to RINL (Vizag Steel Plant) or to set up a rake manufacturing unit in Andhra Pradesh.
5. Shrimati Priyanka Chaturvedi Demand to take steps in favour of women in the context of poor ranking of India in Gender Parity Index released by the World Economic Forum (WEF).
6. Shri Vikramjit Singh Sahney Demand to rehabilitate the refugees from Afghanistan in the wake of terror attack on Gurudwara at Kabul.

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| 7. | Shri Sandosh Kumar P
<u>To associate:-</u>
Shri Elamaram Kareem
Shri John Brittas | Need to discuss the issues arising due to establishment of one kilometer eco-sensitive buffer zone around protected forests in Kerala. |
| 8. | Dr. Fauzia Khan | Need to adopt multi-pronged strategy to effectively tackle the issue of substance abuse among adolescents. |
| 9. | Dr. Anil Sukhdeorao Bonde | Concern over heavy floods in Wardha and Amravati districts of Maharashtra. |
| 10. | Shri Binoy Viswam | Demand for land reforms and providing benefit of Government schemes to landless workforce in agriculture. |
| 11. | Shri M. Mohamed Abdulla | Need to utilize Foreign medical graduates awaiting their approval for internship after clearing Foreign Medical Graduate Entrance Exam (FMGE). |
| 12. | Shri K. C. Venugopal | Need to take appropriate measures to make the NEET exam more students-friendly. |
| 13. | Shri Brijlal | Demand to ban the Popular Front of India (PFI). |
| 14. | Shri Sujeet Kumar | Demand for immediate steps to address flood related disasters in inter-state rivers through the National Water Mission and to ensure water security in lower riparian States. |
| 15. | Shri Shaktisinh Gohil
<u>To associate:-</u>
Shri Pramod Tiwari | Demand to review the <i>Agnipath</i> scheme for recruitment in the armed forces. |

Special Mentions

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| 1. | Shri Ayodhya Rami Reddy Alla | Demand to expedite the approval and financial support for setting up one Medical Institute in each district of Andhra Pradesh. |
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| 2. | Shri Muzibulla Khan | Demand to improve the mobile connectivity in all the villages of Odisha. |
| 3. | Shri P. Wilson | Demand to shift the entry pertaining to census from Union List to Concurrent List. |
| 4. | Shri Sanjay Singh | Demand to take steps for completion of medical education of students evacuated from Ukaraïne. |
| 5. | Shri G. V. L.
Narasimha Rao | Demand to include OBCs in the State list of Andhra Pradesh in the Central list. |
| 6. | Shri Raghav Chadha | Demand for air connectivity from Amritsar and Mohali airports to international destinations and <i>vice-versa</i> . |
| 7. | Dr. Amar Patnaik | Demand to ensure adequate supply of fertilizers to Odisha on monthly basis during the ongoing Kharif season. |
| 8. | Shri John Brittas | Demand to re-open the Regional Office of Indian Council for Cultural Relations (ICCR) at Thiruvananthapuram. |
| 9. | Shri M. Mohamed
Abdulla | Demand to construct an over-bridge at Thirvappur railway gate at Pudukottai in Tamil Nadu. |

^λ2-05 p.m.

The House adjourned till 11-00 a.m. on Thursday, the 21st July, 2022.

P. C. MODY,
Secretary-General

^λ From 2-00 p.m. to 2-05 p.m., some points were raised.